SECRETARIAT
OF
THE ODISHA LEGISLATIVE ASSEMBLY
NOTIFICATION
The 5th September, 2018

No.8383/L.A.—The following Bill which has been introduced in the Odisha Legislative Assembly on the 5th September, 2018 is herewith published under Rule 68 of the Rules of Procedure and Conduct of Business in the Odisha Legislative Assembly for general information.

THE ODISHA LEGISLATIVE ASSEMBLY MEMBERS’ SALARY, ALLOWANCES AND PENSION (AMENDMENT) BILL, 2018

A BILL
FURTHER TO AMEND THE ODISHA LEGISLATIVE ASSEMBLY MEMBERS’ SALARY, ALLOWANCES AND PENSION ACT, 1954.

Be it enacted by the Legislature of the State of Odisha in the Sixty-ninth Year of the Republic of India as follows:-

1. (1) This Act may be called the Odisha Legislative Assembly Members’ Salary, Allowances and Pension (Amendment) Act, 2018.
(2) It shall be deemed to have come into force on the 1st day of April, 2018.

2. In the Odisha Legislative Assembly Members' Salary, Allowances and Pension Act, 1954, in section 4-B,
   (i) for the marginal heading, the following marginal heading shall be substituted, namely:-
   " Pension and allowance. " ; and
   (ii) after sub-section (5), the following sub-section shall be inserted, namely:-
   " (6) There shall be paid Medical allowance at the rate of two thousand rupees per month to every Ex-member of the Assembly."
STATEMENT OF OBJECTS AND REASONS

Members of the Odisha Legislative Assembly are entitled to medical allowance at the rate of five thousand rupees per mensem in order to meet their day to day treatment. But, there is no provision of medical allowance for the ex-members even if they are vulnerable to many kinds of old-age related diseases. Keeping in view the genuine cause of the ex-members of the Odisha Legislative Assembly, a new provision has been made for payment of medical allowance at the rate of two thousand rupees per month to Ex-Member to meet the expenditure of their medical treatment.

The Bill seeks to achieve the above objectives.

(BIKRAM KESHARI ARUKHA)
Member-in-Charge

A.K. SARANGI
Secretary
Odisha Legislative Assembly